

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 24/08/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70691/2016-SMIBRI dated 09/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1 E/MISC/50981/2016, E/726/2012 E/MISC/50685/2016		Commissioner of CUSTOMS-Kanpur 117/7...SARVODYA NAGAR, KANPUR, UTTAR PRADESH 208005
		Name and Address of Respondent
2		GAIL INDIA LTD UP PETROCHEMICAL COMPLEX, PATNA,, AURAIYA,,UP

Copy To

3 Advocate(s) / Consultant(s): SH S.C.KAMRA, ADV
 B-2/210(BASEMENT)
 SAFDARJUNG ENCLAVE,
 NEW DELHI-29

4. Bar Association, CESTAT, Allahabad

5. Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

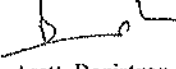
12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


 Asstt. Registrar

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH: ALLAHABAD****SINGLE MEMBER BENCH**

**E/Misc/50981/2016,
E/Misc/50685/2016
Appeal No. E/726/2012-EX(SM)**

Dated of Hearing/decision: 09/8/2016

[Arising out of Order-in-Appeal No. 19/CE/APPL/KNP/2012 dated 31.01.2012 passed by Commissioner (Appeals), Central Excise, Kanpur]

1.	Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	No
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	Yes
3.	Whether their Lordships wish to see the fair copy of the order?	Seen
4.	Whether order is to be circulated to the Department Authorities?	Yes

C.C.E. & S.T.-Kanpur

Appellant

Vs.

Gail India Ltd.

Respondent

Appearance:

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.

Present for the Respondent: Shri Kartikeya Narain, Advocate

Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)

Final Order No. 70691/2016

Per: Anil Choudhary

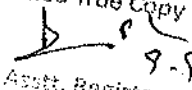


Appeal is disposed of as withdrawn under litigation policy as prayed in Miscellaneous Application Nos. E/Misc./50981/2016 and E/Misc./50685/2016 without entering into merits.

(Dictated and pronounced in the open Court)


(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(K. Gupta)

प्रमाणित प्रतिलिपि / Certified True Copy

राज्यपाल (जुजिस्ट) / Asstt. Registrar
सीमांतपाल, सीमांतपाल एवं सेवा कर
अधीन अफिस / (C.E.S.T.A.T.)
38, एन. सी. मार्ग, काठमाडौं-211001
38, M. G. MARG, KATHMANDU-211001

